


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

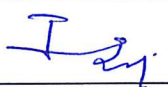
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 62/230/HDB/2018 Connected With CA(CAA) No. 119/230/HDB/2017
NAME OF THE COMPANY	MNRR Agriinfra Projects Pvt Ltd (Transferor Co.3)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate Counsel for petitioner	vvr@vongasricity.com 9542239035	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RO Ad.	RO Ad.	9160001435	
B.V. PAPA RAO for OL M. Anil Kumar for OL	Advocate		

**ORDER**

Heard. Orders reserved.



MEMBER JUDICIAL

AS